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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH**

**ORIGINAL APPLICATION NO. 126/2005**

**DATE OF DECISION: 12.08.2005**

**CORAM**

**Hon'ble Mr. J.K. Kaushik, Judicial Member.**

**Hon'ble Mr. G.R. Patwardhan, Administrative Member.**

Aakash Bhargava S/o Shri V.K. Bhargava, resident of C/15, Mahaveer Colony, Ratanada, Jodhpur (Raj.).

.....Applicant.  
**(P.Bohra, Counsel for the applicant.)**

**VERSUS**



- 1. The Union of India through the General Manager, North Western Railway, Jaipur.
- 2. The Divisional Railway Manager, North-West Railways, Jodhpur.
- 3. The Senior Divisional Personnel Officer, North-West Railways, Jodhpur..
- 4. The Divisional Personnel Officer, North-West Railways, Jodhpur.

.....Respondents.

(Mr. Salil Trivedi, Counsel for the respondents No. 1 to 4.)

**ORDER**

**By Mr. J.K. Kaushik, Judicial Member**

Shri Akash Bhargava has invoked the jurisdiction of this Bench of the Tribunal for seeking a mandate to the respondents to provide appointment to the applicants on the post of Luggage Train Guard from the date other similarly situated persons were so appointed alongwith all consequential benefits amongst other reliefs.

2. At the very outset, the learned counsel for the respondents has invited our attention to an order dt. 07.07.2005 at Annexure R/1, page 51 of the paper book whereby the applicant has already been granted the due benefits and has been promoted

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-2-

I/6

and given posting as well. The learned counsel for the applicant does not dispute the position rather feels more than happy that good sense, have prevailed with the respondents and they have granted the due benefits without any further exercise. In view of the aforesaid development, this O.A stands disposed of as having become infructuous. However, there shall be no order as to costs.

  
**(G.R. Patwardhan)**  
**Administrative Member**

  
**(J.K. Kaushik)**  
**Judicial Member**

LG/-

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Copy of order

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Part II and III destroyed  
in my presence on 17/10/14  
under the supervision of  
section officer ( ) as per  
order dated 18/12/2013

Section officer (Record)

19/11/14